

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

| Date : 29.05.2023 | | | | | | | | |
|-------------------|----------------------|------------|------------------------|--------------------|--------------|-------------------------------------|------|------------------|
| SL No. | Name of Applicant | C.A.No. | Date of Application | Case No. | Court Fee | Notified amount to be paid | Type | Reject Status |
| 1 | R DAS | 60895/2023 | 29.05.2023 | BLAPL/3986/2023 | 10 | 5.00, 3*5 sent to xerox | U | |
| 2 | A K JATI | 60897/2023 | 29.05.2023 | WP (C) /13228/2005 | 7 | | U | |
| 3 | DILLIP SAMAL | 60898/2023 | 29.05.2023 | WP (C) /30353/2011 | 7 | | U | |
| 4 | T.K. DAS | 60899/2023 | 29.05.2023 | BLAPL/4040/2023 | 10 | | C | |
| 5 | N.R.BEHERA | 60900/2023 | 29.05.2023 | WP (C) /17230/2023 | 10 | | C | |
| | | | | Total | 44 | | | |

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